

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4647  
ANSWERED ON:18.12.2009  
TAX EXEMPTION OF PRIMARY CO-OPERATIVE SOCIETIES  
Karunakaran Shri P.

**Will the Minister of FINANCE be pleased to state:**

(a) whether requests for granting exemption in respect of income tax and service tax to primary co-operative societies have been received by the Union Government during the recent time; and

(b) if so, the details thereof and action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b): Yes, Sir. Upon due consideration, the Government has not found it feasible to accept the requests made therein.